

ITEM NO.1

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. MAHESH TANAJIRAO PATANKAR

Criminal Appeal No(s). 3027/2023

MADANPAL

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 18-01-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Rishi Malhotra, AOR

For Respondent(s)

Mr. Rajat Singh, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Sole respondent is duly represented.

Records are awaited from the concerned Court.

Let the reminder be issued.

List again on 4.3.2024.

MAHESH TANAJIRAO PATANKAR  
Registrar

MG